(c) what are the all-India voluntary youth organisations receiving grant or aid from Government for youth welfare activities?

The Minister of Education (Dr. K. L. Shrimali): (a) Rs. 3,15,96,974.14.

Rs.

(b) (1)Labour and Social Service Camps	1,44,62,805.00
(2) Campus Work Projects	1,10,60,631.00
(3) Bhatat Scouts and Guides.	12,17,299.00
(4) Students tours	17,07,402.64
(5) Youth Festivals	12,48,689.49
(6) Youth Leader- ship& Dramatics Training Camps	1,29,134.45
(7) Youth Welfare Boards and Com- mittees	70,969.98
(8) Youth Hostels.	1,80,079.83
(9) Non-Students Youth Clubs and Centres.	31,503.00
(10) Bal Bhavan.	14,88,459.75
(c) (1) Bharat Sevak Samaj.	
(2) Bharat Scouts and Guides.	
(3) Young Men's Christian Asso- ciation.	
(4) Youth Hostels Association of India.	

Bye-election to Lok Sabha in Ganjam

2462. Shri Chintamoni Panigrahi:

Will the Minister of Law be pleased to state:

(a) whether the date for holding the bye-election to Lok Sabha in Ganjam in Orissa has been fixed by now;

(b) if so, the date fixed for the **bye-election**; and

(c) whether voting will be by marking system?

The Deputy Minister of Law (Shri Hajarnavis): (a) No, Sir.

(b) and (c). Do not arise.

Reservation of Posts for S.C. and S.T. in Public Undertakings

2463. Shri Siddiah: Will the Minister of Home Affairs be pleased to refer to the reply given to Unstarred Question No. 574 on the 28th February, 1961 and state:

(a) which are the public undertakings that have agreed to reserve posts for Scheduled Castes and Scheduled Tribes;

(b) the reasons given by the other undertakings for not reserving posts for them; and

(c) the total number of employees in each category of appointments in each of the public undertakings?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) and (b). Most of the public undertakings have agreed to follow reservation orders as far as possible consistently with the maintenance of efficiency. A few have not been able to do so because of the imperative need to recruit only candidates with the requisite technical and specialised qualifications and experience.

(c) The information is not available and the time and labour involved in collecting it may not be commensurate with the results achieved.

Seizure of Jute Goods at Calcutta

Shri Raghunath Singh: 2464. { Shri Ram Sevak Yadhav: Shri Aurobindo Ghosal:

Will the Minister of Finance be pleased to state:

(a) whether customs authorities have recently seized jute goods valued at more than Rs. 50 lakhs at Calcutta; and

(b) if so, the nature of the case?

The Minister of Finance (Shri Morarji Desai): (a) Yes, Sir.

(b) About 5775 bales of jute goods have been seized from five vessels on the ground of violation of the provi-